

p.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM NO. A COURT NO. 7 SECTION XV
(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 1808-1810/1998

Karnataka Power Transmission .. Appellant (s)
Corporation Ltd. & Anr.

Vs.

The Amalgamated Elec. Co. Ltd. & Ors. .. Respondent(s)

[HEARD BY HON'BLE RAJENDRA BABU AND BALAKRISHNAN, JJ]

DATE : 15.12.2000 : This matter was called on for
pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) : Ms. Sangeeta Kumar, Adv.

For Respondent (s) : Mr. S.M. Jadhav, Adv.

Mr. Sunil Dogra, Adv. for
M/s S.A. Shroff & Co.

O R D E R

.....L.....I.....J
.SP2

Hon'ble Mr. Justice K.G. Balakrishnan pronounced the
judgment of the Court. The appeals are dismissed with no order
as to costs.

.SP1
Charanjit [Meena Trikha]
Court Master

[Signed order is placed on the file]
Reportable.@@
CCCCCCCCCCC